

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37214/2024	DHANANJAY KHANDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KASAFAL MARINE /45 /2024 ( //	AOR20220002787C202400147
2	D-BLAPL/37216/2024	SUDARSHAN KHADIA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /329 /2024 ( //	AOR20220002454C202400202
3	D-BLAPL/37217/2024	SIBU@DEBRAJ MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /161 /2024 ( //	AOR20220001631C202400187
4	D-BLAPL/37218/2024	SAYAAD ATIK@SAYYDA ATIK VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /155 /2022 ( //	AOD20240000239C202400039
5	D-BLAPL/37220/2024	AMZAT KHAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /155 /2022 ( //	AOD20240000239C202400038
6	D-BLAPL/37225/2024	JADABA PRATIHARI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PURI TOWN /383 /2024 ( //	AOD20240000001C202400377
7	D-BLAPL/37240/2024	TUSHARKANTA DEHURY @ PAPUNI @ GENDU VS STATE OF ODISHA	RAKESH BEHERA VS	CHHENDIPADA /234 /2022 ( //	
8	D-BLAPL/37247/2024	TOFAN BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	PIPLI /175 /2017 ( //	
9	D-BLAPL/37248/2024 BLAPL/12477/2024	BULU KHUNTIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /258 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000035/2024	
10	D-BLAPL/37249/2024	ANIL KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	POTTANGI /55 /2023 ( //	
11	D-BLAPL/37251/2024	SURESH PATRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /66 /2021 ( //	

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12	D-BLAPL/37253/2024	PRAMISH CHANDRA BIHARI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /143 /2024 () //	
13	D-BLAPL/37254/2024	MAHESWAR JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /193 /2013 () //	
14	D-BLAPL/37255/2024	SANGHA @ SANGRAM PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 () //	
15	D-BLAPL/37261/2024	DINESH BEHURI VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
16	D-BLAPL/37262/2024	RABINDRA HEMBRAM VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /369 /2024 () //	
17	D-BLAPL/37264/2024	SUDAM MANKIDIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
18	D-BLAPL/37271/2024	ABHISHEK MALLIA @ TUPU VS STATE OF ODISHA	AKASH BHUYAN VS	AIR FIELD P.S. /1 /2022 () //	
19	D-BLAPL/37272/2024	KANHA @ SUJIT PANDA VS STATE OF ODISHA	AKASH BHUYAN VS	AIR FIELD P.S. /1 /2022 () //	
20	D-BLAPL/37285/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TOMANDO /215 /2023 () //	
21	D-BLAPL/37286/2024	BINOD KUMAR RAM VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /473 /2024 () //	AOR20220000138C202400018
22	D-BLAPL/37294/2024	PRADEEP SWAIN VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
23	D-BLAPL/37298/2024	SARAT NAIK@NAYAK	SOUBHAGYA KUMAR DASH	TARASINGI /127 /2024	AOR20220001631C202400188

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37302/2024	HARISH SHARMA	SATYA RANJAN MULIA	//0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
25	D-BLAPL/37303/2024	SARADA PRASAD MALLIK	ASHOK KUMAR BEHERA	BARI RAMACHANDRAPUR /586 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37305/2024	RASMITA PATTANAYAK	BISHNU PRASAD PRADHAN	PIRAHAT P.S /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37306/2024	GAGAN MAJHI	PRANAYA KUMAR MOHAPATRA	CHHENDIPADA /181 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37309/2024	RAKESH VARMA @ RAKESH BARMA	UMAKANTA BARIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37312/2024	ARJUN PUJARI @ ARJUNA PUJARI	DIBYAJYOTI SAHOO	BALLIGUDA /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37321/2024	MANISH	AMULYA RATNA PANDA	CYBER CRIME AND E.O, BALASORE /10 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37324/2024	AJIT KHAN	AMULYA RATNA PANDA	SPL.TASK FORCE /23 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37326/2024	MAHESH DIGAL	AMIT BISWAL	BOLAGARH P.S. /104 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37334/2024	NABIN KUMAR SAHU	SURYAKANTA DWIBEDI	KHAPRAKHOL /85 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37336/2024	AJAY YADAV	SOUMYA RANJAN DAS	PLANTSITE /629 /2024	
		VS	VS	()	

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35	D-BLAPL/37338/2024	STATE OF ODISHA ADITYA PRASAD MOHANTY @ ADITYA MOHANTY VS	DIBYAJYOTI SAHOO	// TANGI /256 /2024 ()	
36	D-BLAPL/37343/2024	STATE OF ODISHA BIKRAM SEKHAR MALLICK @ PINTU VS	BISWAMBAR MOHANTY	// LAXMISAGAR P.S. /113 /2010 ()	
37	D-BLAPL/37345/2024	STATE OF ODISHA AMIT GUPTA VS	GOREKHA NATH DAS	// CYBER CRIME AND ECONOMIC OFFENCE /69 /2024 ()	
38	D-BLAPL/37350/2024	STATE OF ODISHA JAYAKRUSHNA SAHOO VS	PRADIPTA BEURA	// / 0 ()	
39	D-BLAPL/37351/2024	STATE OF ODISHA ANIKET SHARMA VS	GOREKHA NATH DAS	// CYBER CRIME AND ECONOMIC OFFENCE /69 /2024 ()	
40	D-BLAPL/37353/2024	STATE OF ODISHA GANESH NAIK VS	BISWAJIT RANJAN TRIPATHY	// MOHANA /193 /2021 ()	
41	D-BLAPL/37354/2024	STATE OF ODISHA TAPAS RANJAN NAYAK@BISWA RANJAN NAYAK VS	SUSANTA KUMAR BARAL	// MARKAT NAGAR /173 /2024 ()	AOR20220001297C202400125
42	D-BLAPL/37357/2024	STATE OF ODISHA PRAMOD DAS @ JATIA VS	JYOTIRMAYA SAHOO	// GOPALPUR /277 /2024 ()	
43	D-BLAPL/37359/2024	STATE OF ODISHA GURUJAR ARYAN YOGESHBHAI VS	RABINDRA PRASAD PATNAIK	// CYBER CRIME AND ECONOMIC OFFENCE /480024230000619C202400020 ()	
44	D-BLAPL/37363/2024	STATE OF ODISHA PINKU @ AKSHAYA BEHERA @ AKHAYA KUMAR VS	SANTOSH KUMAR MAHANTY	// JAGANNATHA PRASAD /466 /2024 ()	AOD20240000242C202400051
45	D-BLAPL/37365/2024	STATE OF ODISHA RANJAN DAS VS	JYOTIRMAYA SAHOO	// KHALLIKOTE /851 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/37366/2024	SUDARSAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGOAN /147 /2024 () //	AOD20240000242C202400052
47	D-BLAPL/37370/2024	BIJAY GOUDA @ BIJU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	//0 () //	
48	D-BLAPL/37376/2024	RAJESH KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /560 /2024 () //	
49	D-BLAPL/37377/2024	RAJU @ RAJESH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	LANJIGARH /72 /2023 () //	
50	D-BLAPL/37381/2024	MANUEL SABAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /103 /2024 () //	
51	D-BLAPL/37385/2024	KUNA @ DAMBARUDHAR DEHURY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /358 /2024 () //	
52	D-BLAPL/37391/2024	PAPUN @ JYOTI PRAKASH DALAI VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	KHUNTUNI /141 /2019 () //	
53	D-BLAPL/37393/2024	BIKASH CHANDRA BEHERA @ PAPUA VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /137 /2021 () //	
54	D-BLAPL/37394/2024	SACHIN GAUTAM GUPTA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	CYBER CRIME AND ECONOMIC OFFENCE /4801024 () //	480102430000619C202400021
55	D-CMAPL/51567/2024	KIRTAN BEHERA VS MEMBER, BOARD OF REVENUE, CUTTACK	ADV. VS	// () //	
56	D-CMP/51486/2024	ASST ENGINEER, LIFT IRRIGATION DEPARTMENT, ANKUR VS DUHITA MAHAKUD	ANANTA KUMAR BARAL VS	// () //	AOR20220001297C202400123
57	D-CMP/51489/2024	ANITA SONAR	DEO KUMAR AJMERIA	//	AOR20230000140C202400004

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		VS	VS	0	
		DISTRICT SUB REGISTRAR CUM REGISTERING OFFICER, SAMBALPUR		//	
58	D-CMP/51519/2024	MANOJ KUMAR GHADEI	NIRAJ KUMAR SETHI	//	
		VS	VS	0	
		RAMESH CHANDRA GHADEI		//	
59	D-CMP/51547/2024	ORISSA RASHTRABHASA PARISHAD, PURI	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		GOURA GOPAL DAS		//	
60	D-CMP/51573/2024	NARAYAN PRASAD MOHANTY	DAYANANDA MOHAPATRA	//	
		VS	VS	0	
		NIRMALA KUMAR MOHANTY		//	
61	D-CONTC/51507/2024	ABHIMANYU MAHANANDIA	ADV.	//	
		VS	VS	0	
		PRAVASH CH. DANDASANA, SUB-COLLECTOR,BOUDH		//	
62	D-CONTC/51508/2024	AJIT KUMAR DASH @ AJIT KU. DASH	ADV.	//	
		VS	VS	0	
		PRAVASH CH. DANDASANA, SUB-COLLECTOR, BOUDH		//	
63	D-CONTC/51510/2024	DR. BISHNU CHARAN PRADHAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
64	D-CONTC/51523/2024	RAMESH CHANDRA PARIDA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
65	D-CONTC/51550/2024	M/S. VISA STEEL LTD., JAJPUR	MAMTA MISHRA	//	
		VS	VS	0	
		PRAMOD KUMAR NAYAK, EXECUTIVE ENGINEER, TPNODL, JAJPUR		//	
66	D-CONTC/51612/2024	DIKHIT BEHERA	ADV	//	AOR20220001535C202400155
		VS	VS	0	
		SUSHIL KUMAR LOHANI,SECRETARY PR. AND DW. DEPTT.		//	
67	D-CONTC/51613/2024	ASHOK KUMAR JENA	ADV	//	AOR20220001535C202400156
		VS	VS	0	
		P ANVESHA REDDY COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR		//	
68	D-CONTC/51615/2024	HEMANTA KUMAR KHANDA	ADV	//	AOR20220001535C202400157
		VS	VS	0	

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69	D-CONTC/51621/2024	SASWAT MISHRA,PRINCIPAL SECRETARY FINANCE DEPTT. RAMESH CHANDRA DAS VS	ADV. VS	// // ()	
70	D-CONTC/51623/2024	HRUSHIKESH BEHERA, CHIEF DISTRICT VETENARY OFFICER, BHADRAK RANJAN KUMAR MAHANTA VS	ADV. VS	// // ()	
71	D-CONTC/51635/2024	SANJAY KUMAR SINGH, IAS KUMAR DEBADUTTA VS	MANASI MOHAPATRA VS	// // ()	
72	D-CONTC/51642/2024	SATYABRATA RAY, OPSC SRIDHAR JENA VS	ADV. VS	// // ()	
73	D-CRLA/37215/2024	DEORANJAN KUMAR SINGH, IAS MANTU@SUSANTA KUMAR NAIK VS	PARTHA SARATHI DAS VS	// // ()	KEONJHAR SADAR /305 /2015 AOD20240000362C202400042
74	D-CRLA/37219/2024	STATE OF ODISHA PAPU SETHI VS	SOUBHAGYA KUMAR DASH VS	// // ()	PATTAPUR (DIGAPAHANDI) /434 /2022 AOR20220001631C202400186
75	D-CRLA/37256/2024	STATE OF ODISHA PRADEEP KUMAR PARIDA@LITU VS	TARA PRASAD MOHAPATRA VS	// // ()	PURI SADAR /458 /2024
76	D-CRLA/37259/2024	STATE OF ODISHA PRIYABRATA GARNAIK VS	AKASH BHUYAN VS	// // ()	DHENKANAL TOWN /459 /2022
77	D-CRLA/37311/2024	STATE OF ODISHA KAILASH CHANDRA SAHU VS	BISWAJIT MOHANTY VS	// // ()	BISSAMCUTTACK /74 /2016
78	D-CRLA/37331/2024	STATE OF ODISHA LITUN RANA VS	PARTHA SARATHI DAS VS	// // ()	PATNA /154 /2021 AOD20240000362C202400041
79	D-CRLA/37346/2024	STATE OF ODISHA SIBARAM JANI VS	SIDDHARTH GOUTAM DAS VS	// // /0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/37235/2024	BISWAJIT MADHU VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /185 /2023 () //	AOR20220001303C202400020
81	D-CRLMC/37238/2024	BATUA JENA @ GYANARANJAN JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIANTA P.S. /10 /2013 () //	AOR20220001297C202400122
82	D-CRLMC/37239/2024	MAMATA BEJ @ MAMATA DAS VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	ANGUL TOWN /521 /2009 () //	AOD20240001043C202400002
83	D-CRLMC/37242/2024	GANESH PRASAD BEHERA VS STATE OF ODISHA	SURYAKANTA PALAI VS	// () //	AOR20220004106C202400039
84	D-CRLMC/37243/2024	DR HARINDER SINGH VS STATE OF ODISHA	JAGJIT SINGH CHHABRA VS	BRAJARAJNAGAR /187 /2019 () //	AOR20230000242C202400018
85	D-CRLMC/37257/2024	HARIBANDHU NAYAK VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
86	D-CRLMC/37260/2024	PRATAP KUMAR JENA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BADAGODA P.S. /79 /2018 () //	
87	D-CRLMC/37269/2024	ANTARYAMI PANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BAIDYANATHPUR /478 /2024 () //	
88	D-CRLMC/37273/2024	SUPRIYA SWAIN VS STATE OF ODISHA	ALOK KUMAR DAS VS	//0 () //	
89	D-CRLMC/37274/2024	DHRUB CHARAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	PARADEEP /125 /1995 () //	
90	D-CRLMC/37275/2024	GOURI SANKAR MISHRA VS STATE OF ODISHA(VIG.)	JAGAMOHAN PATTANAIAK VS	CUTTACK VIGILANCE /33 /2018 () //	
91	D-CRLMC/37276/2024	SANJAY KUMAR KAR	NIRAJ KUMAR SETHI	BARGARH /311 /2016	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/37280/2024	SUBHANKAR BAL	MAMTA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/37281/2024	RAHUL BARMA	BIKRAM CHANDRA GHADEI	KHARIAR /169 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/37295/2024	DIBYARANJAN BEHERA@DIBYA RANJAN BEHERA	PARTHA SARATHI DAS	KEONJHAR TOWN /328 /2015	AOD20240000362C202400044
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/37299/2024	M/S. SREE RAM MEDICAL HALL, SONEPUR	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/37301/2024	BIPIN BEHERA	TIRTH KUMAR SAHU	KHAPRAKHOL /159 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/37313/2024	SAFOO @ SYED IMRAN ALI	DEEPAK KU SAHOO	KENDRAPARA /12 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/37316/2024	SAFOO @ SYED IMRAN ALI	DEEPAK KU SAHOO	PATKURA /14 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/37318/2024	SAFOO @ SYED IMRAN ALI	DEEPAK KU SAHOO	KENDRAPARA /413 /1994	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/37322/2024	KEDAR SAHU	AKSHAYA KUMAR SAHOO	REAMAL /25 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/37342/2024 CRLMC/4696/2024	RAJENDRA KUMAR MOHAPATRA	AKASH BHUYAN	NIALI /110 /2023	
		VS	VS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/0000086/2023	
102	D-CRLMC/37348/2024	DHRUBA CHARAN MALLIK	ASHOK DAS	KUAKHIA /287 /2023	
		VS	VS	()	

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103	D-CRLMC/37352/2024	STATE OF ODISHA NISIKANTA GIRI VS	KUMAR KASHYAP VS	// JALESWAR /135 /2021 ()	AOR20230000401C202400033
104	D-CRLMC/37362/2024	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /29 /2011 ()	
105	D-CRLMC/37368/2024	STATE OF ODISHA JOGENDRA MOHAPATRA VS	ABHILASH MISHRA VS	// JAGATSINGPUR /273 /2020 ()	
106	D-CRLMC/37369/2024	STATE OF ODISHA SK. RAFIK VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /43 /2022 ()	
107	D-CRLMC/37380/2024	STATE OF ODISHA KAMALAKANTA DWIVEDY VS	KAJAL SAHOO VS	// /0 ()	
108	D-CRLMP/37246/2024	STATE OF ODISHA MOIN UDDIN KHAN VS	MOHENDRA DALAI VS	// /0 ()	
109	D-CRLMP/37277/2024	STATE OF ODISHA KABITA RANI MANDAL VS	PRAKASH KUMAR MISHRA VS	// /0 ()	
110	D-CRLMP/37292/2024	STATE OF ODISHA BHAGABAN ROUT VS	SUSANTA KUMAR BARAL VS	// AUL /497 /2024 ()	AOR20220001297C202400124
111	D-CRLMP/37308/2024	STATE OF ODISHA DILLIP KUMAR PATRA VS	PRATIK DASH VS	// /0 ()	
112	D-CRLMP/37328/2024	STATE OF ODISHA NIMAIN CHARAN MOHANTY VS	BYOMAKESH TRIPATHY VS	// CUTTACK SADAR /543 /2024 ()	
113	D-CRLMP/37333/2024	STATE OF ODISHA GAJALAXMI DAS VS D.G OF POLICE, CUTTACK	NIKUNJA KUMAR ROUT VS	// TIHIDI /11 /2024 ()	

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114	D-CRLMP/37372/2024	KALPANA SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
115	D-CRLMP/37383/2024	STEVIN SHIPPING PVT. LTD., BBSR VS CBI, BBSR	SIDHARTHA MISHRA VS	// 0 //	
116	D-CRLREV/37310/2024	LAXMI DEI VS SUDARSHAN BARIK	GOPAL KRUSHNA MOHANTY VS	// 0 //	
117	D-CRLREV/37337/2024	ARUN KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	// 0 //	
118	D-CRLREV/37358/2024	JHARANARANI MOHANTA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	BADAMPAHAD /10 /2024
119	D-CRLREV/37388/2024	KALIA @ KALU CHARAN GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	POLASARA PS /23 /2021
120	D-FAO/51587/2024	D.M., ORIENTAL INSURANCE CO. LTD.,KHURDA VS PRADIP KUMAR PRUSTY	ADAM ALI KHAN VS	// 0 //	
121	D-MACA/51526/2024	BIPUL BIHARI SIKDAR VS MAHARAJ BISWAS	DHANANJAYA MUND VS	// 0 //	
122	D-MACA/51591/2024	D.M.,CHOLA MS GENRAL INSURANCE CO. LTD., KHURDA VS KASHE PUALA	ADAM ALI KHAN VS	// 0 //	
123	D-MACA/51594/2024	ORIENTAL INSURANCE CO.LTD., BALANGIR VS MANJARI SAHU	RIMJHIMBALA PATI VS	// 0 //	
124	D-MACA/51599/2024	ORIENTAL INSURANCE CO.LTD., BALANGIR VS BIPIN SAHU	RIMJHIMBALA PATI VS	// 0 //	
125	D-RPFAM/51494/2024	HUMANSU KUMAR SWAIN	BHARAT JALLI	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SANGHMITRA BEHERA		//	
126	D-RPFAM/51611/2024	BISWARANJAN BEHERA	ASHOK DAS	//	
		VS	VS	0	
		SUDHIRA GANTA		//	
127	D-RSA/51574/2024	PARADEEP MUNICIPALITY, JAGATSINGHPUR	SIDHARTHA MISHRA	//	
		VS	VS	0	
		M/S. ARCHITECTS COMBINE, BBSR		//	
128	D-RSA/51617/2024	LALIT MOHAN MANGARAJ	UMA CHARAN MISHRA	//	
		VS	VS	0	
		KHALI DAS		//	
129	D-RSA/51618/2024	LALIT MOHAN MANGARAJ	UMA CHARAN MISHRA	//	
		VS	VS	0	
		PUSPANJALI MAHARANA		//	
130	D-RVWPET/51529/2024	SATYANARAYAN AGARWAL	R.K.AGRAWAL	//	
		VS	VS	0	
		S. VIJAYA LAXMI		//	
131	D-RVWPET/51537/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//	LOD20240000172C202400341
		VS	VS	0	
		PRIYAMBADA NAYAK		//	
132	D-RVWPET/51541/2024	SASMITA SAHOO	S.RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-RVWPET/51578/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	//	LOD20240000200C202400256
		VS	VS	0	
		PRIYAMBADA NAYAK		//	
134	D-RVWPET/51616/2024	SEKH MOHAMMAD	DHANANJAYA MUND	//	
		VS	VS	0	
		DILSHAD BEGUM		//	
135	D-RVWPET/51637/2024	BHUMISUTA NAIK	DEBASISH PATNAIK	//	
		VS	VS	0	
		BHUBANESWAR SAHU		//	
136	D-TRP(C)/51525/2024	SAMARESH MISHRA	SUBHADUTTA ROUTHAY	//	
		VS	VS	0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-TRP(C)/51626/2024	JALINA PRIYADARSHINI SNEHALATA GURU VS JASOBANTA GURU	RABINDRANATH PRUSTY VS	// // ()	
138	D-TRP(C)/51632/2024	MEERA RANI PARIDA VS BISWA PRAKASH SAMAL	BIDESH RANJAN BEHERA VS	// // ()	
139	D-TRPCRL/37395/2024	GOURI SHNKAR MISHRA VS DIPTI PRIYADARSINI PANDA	SATYABRATA MOHANTY VS	//0 // ()	
140	D-WA/51484/2024	STATE OF ODISHA VS SASHI BHUSAN DASH	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400255
141	D-WA/51485/2024	STATE OF ODISHA VS DUSMANTA KUMAR SAHOO	SANJIB SWAIN,A.G.A VS	// // ()	LOD20240000172C202400340
142	D-WA/51516/2024	VIJAYALAXMI NAYAK VS STATE OF ODISHA	ARUN KUMAR ROUT VS	// // ()	AOR20220002173C202400011
143	D-WA/51553/2024	DR. RAKESH KUMAR LUDAM VS STATE OF ODISHA	AVIJIT MISHRA VS	// // ()	
144	D-WA/51560/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	// // ()	
145	D-WA/51608/2024	STATE OF ODISHA VS BISHESHAWAR BISWAL	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202400266
146	D-WA/51614/2024	STATE OF ODISHA VS UPENDRA NATH NAYAK	SASWAT DAS, A.G.A VS	// // ()	LOD20240000172C202400342
147	D-WP(C)/51476/2024	M/S MANYZONE TRADING COMPANY VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	MADHAB LAL AGARWAL VS	// // ()	

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### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/51477/2024	M/S. SWASTIK ENTERPRISES, CUTTACK VS ASST. COMNR, GST AND CENTRAL EXCISE, CUTTACK	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
149	D-WP(C)/51478/2024	M/S. ARYAN ENTERPRISES, CUTTACK VS ASST. COMNR GST AND CENTRAL EXCISE, CUTTACK II DIVISION	MADHAB LAL AGARWAL VS MADHAB LAL AGARWAL	// 0 //	
150	D-WP(C)/51479/2024	INDRA TAMBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS SUSHANTA KUMAR JOSHI	// 0 //	
151	D-WP(C)/51480/2024	SHYAM SUNDAR TAMBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS SUSHANTA KUMAR JOSHI	// 0 //	
152	D-WP(C)/51481/2024	DRUP SINGH MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS SUSHANTA KUMAR JOSHI	// 0 //	
153	D-WP(C)/51482/2024	INDRA TAMBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS SUSHANTA KUMAR JOSHI	// 0 //	
154	D-WP(C)/51483/2024	NILAMANI SENAPATI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS SUSHANTA KUMAR JOSHI	// 0 //	AOD20230000313C202400060
155	D-WP(C)/51487/2024	DILIP KUMAR MISHRA VS STATE OF ODISHA	BHARAT JALLI VS SUSHANTA KUMAR JOSHI	// 0 //	
156	D-WP(C)/51488/2024	SHYAM SUNDAR TAMBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS SUSHANTA KUMAR JOSHI	// 0 //	
157	D-WP(C)/51490/2024	RASMIRANJAN BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS SUSHANTA KUMAR JOSHI	// 0 //	AOR20220001296C202400011
158	D-WP(C)/51491/2024	SANJIT KUMAR NAYAK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS SUSHANTA KUMAR JOSHI	// 0 //	AOR20220001296C202400006
159	D-WP(C)/51492/2024	GANESWAR SUBUDHI	BANSHIDHAR SATAPATHY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/51493/2024	STATE OF ODISHA JYOTIRAJ RANA	SOUBHAGYA SWAIN	//	AOR20220001296C202400009
		VS	VS	()	
161	D-WP(C)/51495/2024	STATE OF ODISHA BISAM PATEL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
162	D-WP(C)/51496/2024 WP(C)/31240/2024	STATE OF ODISHA KABI BEHERA	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
163	D-WP(C)/51497/2024	STATE OF ODISHA SUJATA DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
164	D-WP(C)/51498/2024 WP(C)/31245/2024	STATE OF ODISHA LAMBODAR SAHU	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
165	D-WP(C)/51499/2024 WP(C)/31246/2024	STATE OF ODISHA MOHAN PERA	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
166	D-WP(C)/51500/2024 WP(C)/31239/2024	STATE OF ODISHA JITENDRIYA KISHAN	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
167	D-WP(C)/51501/2024	STATE OF ODISHA BONDILI RAMU	AGASTI KANUNGO	//	
		VS	VS	()	
168	D-WP(C)/51502/2024	UNION OF INDIA SANJUKTA KHUNTIA	RABINARAYAN NAYAK	//	
		VS	VS	()	
169	D-WP(C)/51503/2024	STATE OF ODISHA PRIYADARSHINI PARIDA	GOPINATH SETHI	//	
		VS	VS	()	
170	D-WP(C)/51504/2024	STATE OF ODISHA DR. PURNA CHANDRA BEHERA	RAMAKRISHNA BISOI	//	AOD20240000311C202400003
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/51505/2024	STATE OF ODISHA MANORAMA SAMANTARAY VS	BIKASH KUMAR KUND VS	// // 0	
172	D-WP(C)/51506/2024	STATE OF ODISHA ARUNA SAHU VS	SATYABADI MANTRY VS	// // 0	
173	D-WP(C)/51509/2024	COMNR, LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK SATYABHAMA DEVI WELFARE TRUST VS	GOPINATH MISHRA VS	// // 0	
174	D-WP(C)/51511/2024	STATE OF ODISHA MANOJ PRASAD PATRO VS	UMESH CHANDRA MOHANTY VS	// // 0	
175	D-WP(C)/51512/2024	STATE OF ODISHA KAIBALYA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
176	D-WP(C)/51513/2024	STATE OF ODISHA JHUNA BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
177	D-WP(C)/51514/2024	STATE OF ODISHA PADMALOCHAN GIRI VS	MANOJ KUMAR PANDA VS	// // 0	
178	D-WP(C)/51515/2024	STATE OF ODISHA SANJAY SARKAR VS	SARBESWAR SAHOO VS	// // 0	AOD20220004505C202400080
179	D-WP(C)/51517/2024	STATE OF ODISHA SRIKANTA SUNDAR NAYAK VS	MANAS RANJAN KHATUA VS	// // 0	
180	D-WP(C)/51518/2024	STATE OF ODISHA RAJ KISHOR NAIK VS	ANURAG PATI VS	// // 0	
181	D-WP(C)/51520/2024	STATE OF ODISHA RAM CHANDRA MAJHI VS	SARADA PRASAD DASH VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/51521/2024	KISHORE CHANDRA DASH VS COMMISSIONER CUM SECY TO GOVT OF ODISHA, BBSR	BIJAYA KUMAR SAHOO VS SURENDRA KUMAR SAHOO	// 0 //	
183	D-WP(C)/51522/2024	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS SUDHIR KUMAR MALLICK	// 0 //	
184	D-WP(C)/51524/2024	MAMATA PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS DURGESH NARAYAN RATH	// 0 //	
185	D-WP(C)/51527/2024	KESHABA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS PRASANTA KUMAR NANDA	// 0 //	
186	D-WP(C)/51528/2024	SIMANCHALA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS KISHORE KUMAR MISHRA	// 0 //	
187	D-WP(C)/51530/2024	JAYANTI JENA VS COLLECTOR, BERHAMPUR	KISHORE KUMAR MISHRA VS SIDHESWAR MALLIK	// 0 //	
188	D-WP(C)/51531/2024	PRAMATH KUMAR MALLICK VS STATE OF ODISHA	SIDHESWAR MALLIK VS CHAITANYA MAHANTY @ CHAITANYA MOHANTY	// 0 //	
189	D-WP(C)/51532/2024	CHAITANYA MAHANTY @ CHAITANYA MOHANTY VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	SIDHESWAR MALLIK VS HARIPAD MOHANTY	// 0 //	
190	D-WP(C)/51533/2024	MAHANADI COALFIELDS LTD, SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS SAMBEET PATTANAYAK	// 0 //	
191	D-WP(C)/51534/2024	SARAT CHANDRA PADHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS DIPTI RANJAN BHOKTA	// 0 //	AOR20220001591C202400001
192	D-WP(C)/51535/2024	SHYAMSUNDAR DASH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS SASIBHUSAN JENA	// 0 //	
193	D-WP(C)/51536/2024	RAMAKANTA KANUNGO	SASIBHUSAN JENA	//	

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/51538/2024	RAMA CHANDRA JENA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/51539/2024	SANJAYA KUMAR MANSINGH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/51540/2024	SUCHITRA PANDA	SASIBHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/51542/2024	BRAJABANDHU DASH	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/51543/2024	BRAJA KISHORE NAYAK	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/51544/2024	DUARI PATRA	BIBHUTI BHUSAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/51545/2024	PRAMOD KUMAR PANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/51546/2024	TRILOCHAN BEHERA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/51548/2024	TRILOCHAN BEHERA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/51549/2024	BIJAYA KUMAR MOHARANA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/51551/2024	ISWAR CHANDRA MALLICK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/51552/2024	STEEL AUTHORITY OF INDIA (SAIL), ROURKELA STEEL PLANT, ROURKELA BIPIN BIHARI JATI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// // 0 //	
206	D-WP(C)/51554/2024	MANORANJAN PATTNAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
207	D-WP(C)/51555/2024	RAKESH MAHANA VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //	
208	D-WP(C)/51556/2024	SESHADEBA BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
209	D-WP(C)/51557/2024	MADHUMITA JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //	
210	D-WP(C)/51558/2024	BASISTHA KUMAR PRAHARAJ VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
211	D-WP(C)/51559/2024	DURMILA THELA VS STATE OF ODISHA	BHASKAR SAMANTARA Y VS	// 0 //	
212	D-WP(C)/51561/2024 WP(C)/31293/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
213	D-WP(C)/51562/2024	GOURI BEHERA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //	
214	D-WP(C)/51563/2024	NAYANI PRADHAN VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //	
215	D-WP(C)/51564/2024	SUKUMARI BARLA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	

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216	D-WP(C)/51565/2024	HARIHARA KATA VS STATE OF ODISHA	AJIT KUMAR ROUT VS	// 0 //	
217	D-WP(C)/51566/2024	RAYAGADA COLLEGE,RAYAGADA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX,BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202400057
218	D-WP(C)/51568/2024	SOBHABATI DANI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
219	D-WP(C)/51569/2024	JASINTA XALXO VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
220	D-WP(C)/51570/2024	KENDRAPARA AUTONOMUS COLLEGE, KENDRAPARA VS EMPLOYEES PROVIDENT FUND ORAGANISATION, BBSR	ADITYA MISHRA VS	// 0 //	
221	D-WP(C)/51571/2024	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA VS STATE OF ODISHA	SKANDRA DAS VS	// 0 //	
222	D-WP(C)/51572/2024	M/S. BARCELONA KHUNTIA, BBSR VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
223	D-WP(C)/51575/2024	CHANDRA MAJHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
224	D-WP(C)/51576/2024	SUBASH CHANDRA RANA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202400027
225	D-WP(C)/51577/2024	DAMODAR DALABEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
226	D-WP(C)/51579/2024	DEBASIS MISHRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
227	D-WP(C)/51580/2024	CHAMPABATI SA	SIDDHARTH PRASAD MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/51581/2024	SHAIKH WASIM AHMAD	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/51582/2024	KUNTALA MAJHI	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/51583/2024	BIJAYANANDA SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/51584/2024	SRIKANTA SUNDAR NAYAK	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/51585/2024	BANALATA TRIPATHY	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/51586/2024	MAMA DAS	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/51588/2024	SUDHIR KUMAR MISHRA	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/51589/2024	JYOTIRAJ PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/51590/2024	NIMAIN CHARAN BISWAL	MITHUN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/51592/2024	LALMOHAN SARDAR	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/51593/2024	M/S INDEX ENTERPRISES, ROURKELA	PRAKASH RANJAN BARIK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		REGIONAL PROVIDENT FUND COMNR, ROURKELA		//	
239	D-WP(C)/51595/2024	DILLIP BEHERA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/51596/2024	SUSANT NAIK	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/51597/2024	SOUMYAJIT BEHERA	RESHMA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/51598/2024	SILA BEHERA	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
243	D-WP(C)/51600/2024	KATI SARDAR	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/51601/2024	BIBEK SHARMA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		COLLECTOR, BALANGIR		//	
245	D-WP(C)/51602/2024	DIPALI DEBASMITA DAS	PARTHA MUKHERJI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
246	D-WP(C)/51603/2024	DEEPAK GUPTA	BAIBASWATA PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
247	D-WP(C)/51604/2024	BINITA KRUTANJALI PANIGRAHI	MANORANJAN PADHY	//	AOD20220003086C202400007
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/51605/2024	BIJAYA KUMAR PRADHAN	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202400053
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/51606/2024	BRAJA SUNDAR DAS	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400070
		VS	VS	0	
		CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/51607/2024	ALOK LUHA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
251	D-WP(C)/51609/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	// 0 //	
252	D-WP(C)/51610/2024	BIJUPATTNAIK MEDICAL TECHNOLOGY , BARIPADA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
253	D-WP(C)/51619/2024	MAMATA SANGHAI @ MAMTA SANGHAI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
254	D-WP(C)/51620/2024	M/S. ARKITECHNO CONSULTANTS (INDIA) PVT. LTD. VS UNION OF INDIA	ABHIR KUMAR DASH VS	// 0 //	
255	D-WP(C)/51622/2024	SULOCHANA PATTANAYAK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //	
256	D-WP(C)/51624/2024	PADMANAVA SAHU VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
257	D-WP(C)/51625/2024	MADAN SINGH @ MADAN BAHADUR SINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
258	D-WP(C)/51627/2024	SELBANUS PANNA VS SIBA SANKAR NAYAK	ASHIS KUMAR MISHRA VS	// 0 //	
259	D-WP(C)/51628/2024	FAKIRA CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
260	D-WP(C)/51629/2024	MAHANADI COALFIELDS LTD., SAMBALPUR VS CLAIMS COMMISSION, BBSR	DEBARAJ MOHANTY VS	// 0 //	
261	D-WP(C)/51630/2024	BICHITRANANDA PARIDA	SUKANTA KUMAR NAYAK (2)	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/51631/2024	BIBHUDATTA MOHAPATRA	SATYA NARAYAN MISHRA 4	//	
		VS	VS	0	
		THE ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT BALASORE		//	
263	D-WP(C)/51633/2024	CHAKRADHAR MOHAPATRA	KALPATARU MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/51634/2024	JYOSTSNARANI GHADAI	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/51636/2024	PREMA MANJARI NAYAK	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/51638/2024	BINOD PATTANAYAK	SURAJ MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/51639/2024	ANIRUDHA BISWAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/51640/2024	SUSHIL KUMAR SENAPATI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/51641/2024	RASHMI PRAVA SAHOO	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/51643/2024	BATA KRUSHNA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/51644/2024	GANESWAR SETHI	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/51645/2024	M/S. SHRI KALYANJI INFRACON	ASIT KUMAR DASH	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/51646/2024	UNION OF INDIA SITARAM SAHU VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// // ()	
274	D-WP(C)/51647/2024	KAMADEV BISWAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// // ()	
275	D-WP(C)/51648/2024	DILIP KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()	
276	D-WP(C)/51649/2024	PRATIVA KUMARI BEHURA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()	
277	D-WP(C)/51650/2024	BULBUL DANDASENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()	
278	D-ABLAPL/37221/2024	PRAFULA KUMAR CHANDA VS STATE OF ODISHA	BHARAT JALLI VS	PALLAHARA /335 /2024 // ()	AOD20240000581C202400047
279	D-ABLAPL/37222/2024	BAURI SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /338 /2024 // ()	AOD20240000242C202400050
280	D-ABLAPL/37223/2024	CHHATIA@CHAKRADHAR BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /154 /2024 // ()	AOD20240000388C202400009
281	D-ABLAPL/37224/2024	BHIMASENA SAHU@BHIMASAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202400049
282	D-ABLAPL/37226/2024	PRIYANKA PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /243 /2024 // ()	AOD20240000001C202400378
283	D-ABLAPL/37227/2024	SWATI SUCHISMITA PATRA VS STATE OF ODISHA(VIG.)	OM PRAKASH SAHU VS	KORAPUT VIGILANCE /25 /2024 // ()	

**ORISSA HIGH COURT****FILING REPORT AS ON :10/12/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-ABLAPL/37228/2024	PRADEEP KUMAR PATRA VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	ERASAMA /427 /2024 () //	
285	D-ABLAPL/37229/2024	TOFAN ROUT @ BAIKUNTHA ROUSTRAY VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	GOBINDAPUR /234 /2024 () //	
286	D-ABLAPL/37230/2024	SUBASH CHANDRA SWAIN @ SUBAS SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /442 /2024 () //	
287	D-ABLAPL/37231/2024	NIRANJAN SETHI @ BAPI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /435 /2024 () //	
288	D-ABLAPL/37232/2024	JAGANNATH JATI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /385 /2024 () //	
289	D-ABLAPL/37233/2024	BIRANCHI MALIK @ BIRANCHI NARAYAN MALIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	DHUSURI /400 /2024 () //	
290	D-ABLAPL/37234/2024	RAMAKANTA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //	
291	D-ABLAPL/37236/2024	TUTU @ TULU @ ABHIJIT SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /53 /2007 () //	
292	D-ABLAPL/37237/2024	SUBBRAT MALLIK @ KANHA VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL SADAR /918 /2024 () //	
293	D-ABLAPL/37241/2024	MOHAMMAD ASPAK @ MD.ASPAK VS STATE OF ODISHA	MOHAMMED RIAZ VS	HINDOL /317 /2024 () //	
294	D-ABLAPL/37244/2024	CHANDRA TANDI @ CHANDRA KISHORE TANDI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	MURIBAHAL /360 /2024 () //	
295	D-ABLAPL/37245/2024	KANHA PRADHAN	DEBIDUTTA MOHAPATRA	LINGARAJ P.S. /259 /2024	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/37250/2024	BIRENDRA PAIKARAY @ TIKI PAIKARAY	BIBHU PRASAD CHHUALSINGH	DELANGA /427 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/37252/2024	SUBHRANSU SEKHAR KANHAR	SHIBANI SHANKAR PRADHAN	KHAJURIPADA /178 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/37258/2024	RANJIT KUMAR SAHOO	PRAVAT KUMAR MUDULI	JAGATSINGPUR /1192 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/37263/2024	PURNACHANDRA MEHER @ PURNA MEHER	SIDDHARTH GOUTAM DAS	BANGOMUNDA /246 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/37265/2024	JAGA BARIK	MAHES DAS	TITILAGARH /473 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/37266/2024	SALIM @ SALIM SEKHAR MAJHIASETH	MAHES DAS	BELAGARH /62 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/37267/2024	PREMANANDA ROUT	PUSPAMITRA MOHAPATRA	BARAMBA /51 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/37268/2024	MIR GAHAR ALI	SUSANTA KUMAR TRIPATHY	LALBAG /250 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/37270/2024	PRASANT KUMAR PRADHAN @ PRASANTA PRADHAN	PUSPAMITRA MOHAPATRA	BHARATPUR PS /65 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/37278/2024	SANTOSH PRADHAN	AMIYA KUMAR CHHATOI	SATYABADI /277 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/37279/2024	ASIT KUMAR MALIK	BASANTA KUMAR DAS	SORO /1015 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/37282/2024	STATE OF ODISHA MANGULI MALLIK VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /148 /2024 ()	
308	D-ABLAPL/37283/2024	STATE OF ODISHA JAKDA @ SUNIL DORAIBURU @ SUNIL DORAIBRU VS	PARTHA SARATHI DAS VS	// BARBIL /309 /2024 ()	AOD20240000362C202400043
309	D-ABLAPL/37284/2024	STATE OF ODISHA SOMANATH MALLIK @ KANHA @ MUNA VS	DEEPAK KU SAHOO VS	// NIKIRAI /326 /2024 ()	
310	D-ABLAPL/37287/2024	STATE OF ODISHA RAJKISHORE NAIK VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /637 /2024 ()	AOR20220001648C202400089
311	D-ABLAPL/37288/2024	STATE OF ODISHA BRAHMANANDA PRUSTY VS	PRASANTA KUMAR NANDA VS	// KHUNTA /370 /2024 ()	
312	D-ABLAPL/37289/2024	STATE OF ODISHA KUMAR MAHARANA VS	DEBASHIS ROUSTRAY VS	// Maitri Vihar PS /527 /2024 ()	
313	D-ABLAPL/37290/2024	STATE OF ODISHA HEMANTA PRUSTY VS	PRASANTA KUMAR NANDA VS	// KHUNTA /370 /2024 ()	
314	D-ABLAPL/37291/2024	STATE OF ODISHA RAJESWAR HIAL VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /128 /2024 ()	
315	D-ABLAPL/37293/2024	STATE OF ODISHA RATIRANJAN MOHAPATRA @ MAHAPATRA VS	DEVASHIS PANDA VS	// GHASIPURA /423 /2024 ()	AOR20220001247C202400031
316	D-ABLAPL/37296/2024	STATE OF ODISHA PRADYUMNA KUMAR MOHANTY@PRADYUMNA MOHANTY VS	MOHANTY VS	// CHANDANPUR /111 /2015 ()	AOR20220002374C202400025
317	D-ABLAPL/37297/2024	STATE OF ODISHA MUNDA @ SAROJ NAYAK VS	JUGALA KISHORE PANDA VS	// PHULBANI TOWN /138 /2024 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/37300/2024	PRIYABRATA PRADHAN@RAJA MALINGA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /872 /2024 () //	AOR20220001648C202400088
319	D-ABLAPL/37304/2024	MUNDA NAYAK @ SAROJ NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHULBANI TOWN /119 /2024 () //	
320	D-ABLAPL/37307/2024	CHANDRA SEKHAR KANHAR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	KHAJURIPADA /178 /2024 () //	
321	D-ABLAPL/37314/2024	ABHISHEK MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /168 /2010 () //	
322	D-ABLAPL/37315/2024	BISWARANJAN TAHALA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /888 /2024 () //	
323	D-ABLAPL/37317/2024	DURYODHAN PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /384 /2024 () //	
324	D-ABLAPL/37319/2024	DEBASISH PANDA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	SINGLA /191 /2024 () //	
325	D-ABLAPL/37320/2024	SURENDRA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /603 /2024 () //	
326	D-ABLAPL/37323/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHENKANAL TOWN /466 /2024 () //	
327	D-ABLAPL/37325/2024	RABINDRA NATH ANDIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /162 /2024 () //	
328	D-ABLAPL/37327/2024	SWAGATIKA SWAIN VS STATE OF ODISHA	SAURAV TIBREWAL VS	DHENKANAL TOWN /171 /2024 () //	
329	D-ABLAPL/37329/2024	YUDHISTHIRA MAHARANA	SURYA NARAYAN MISHRA	CHANDANPUR /268 /2024	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/12/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/37330/2024	MOFIDA BEGAM	JAYAKRISHNA MOHAPATRA	BANSADA /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/37332/2024	TULU BEHERA	PRASANT KUMAR BARIK	SABARANG /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/37335/2024	TAPAN MOHANAND @ TAPAN MAHANANDA	SURYAKANTA DWIBEDI	BELPARA /338 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/37339/2024	JAMBESWAR UDAYASINGH	AJAYA KUMAR PRADHAN	NIRAKARPUR /304 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/37340/2024	SURESH KUMAR MOHANTY @ SURESH MOHANTY	DIBYAJYOTI SAHOO	TANGI /256 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/37341/2024	CHAITANYA HARIJAN @ CHAITAN HARIJAN	RAJIB LOCHAN PATTNAIK	UMERKOTE /400 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/37344/2024	RAJENDRA PRASAD SINGH @ RAJA	SANJIT MISHRA	PURI TOWN /457 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/37347/2024	RAMESH BADAJENA	SANJIT MISHRA	KANAS /272 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/37349/2024	DAKUA @ BIPIN NAYAK	SANJIT MISHRA	SATYABADI /225 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/37355/2024	BASANTA DAS@KALIA	MANOJ KUMAR NAYAK	SORO /788 /2024	AOR20230000420C202400012
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/37356/2024	PRANTIK GHOSH @ SOMANATH @ SOMANATH GHOSH	OTIRMAYA SAHOO	INDUSTRIAL ESTATE PS /160 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/37360/2024	STATE OF ODISHA SAIRAM PANDA VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /335 /2024 ()	
342	D-ABLAPL/37361/2024	STATE OF ODISHA SANTANU KU. SAHU @ SANTUNU SAHU @ SAANTANU KUMAR SAHOO VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR /770 /2024 ()	
343	D-ABLAPL/37364/2024	STATE OF ODISHA BAPUN MALLIK @ KAMAL LOCHAN MALLIK VS	SUKANTA KUMAR NAYAK VS	// / /0 ()	
344	D-ABLAPL/37367/2024	STATE OF ODISHA HARAMANI BEHERA VS	KABERI MOHANTY VS	// DELANGA /412 /2024 ()	
345	D-ABLAPL/37371/2024	STATE OF ODISHA KUNU RAM VS	SMRUTI RANJAN ROUT VS	// CHOUDWAR /619 /2024 ()	
346	D-ABLAPL/37373/2024	STATE OF ODISHA BALARAM SWAIN @ BALIA SWAIN VS	SUSHANTA KUMAR SAMANTARAY VS	// BIDANASI /297 /2024 ()	
347	D-ABLAPL/37374/2024	STATE OF ODISHA NABAGHANA MAHALIK VS	BISWORANJAN SWAIN VS	// PIRAHAT P.S /249 /2024 ()	
348	D-ABLAPL/37375/2024	STATE OF ODISHA PRIYANSHU PANDEY VS	BISWORANJAN SWAIN VS	// PLANTSITE /263 /2016 ()	
349	D-ABLAPL/37378/2024	STATE OF ODISHA PRADIP KUMAR SUNANI VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA TOWN /472 /2024 ()	
350	D-ABLAPL/37379/2024	STATE OF ODISHA BIBHUTI @ BABU JENA VS	BHABANI SANKAR MISHRA VS	// JAJPUR TOWN /466 /2024 ()	
351	D-ABLAPL/37382/2024	STATE OF ODISHA KRUSHNA CHANDRA GOMANGO VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// GUNUPUR /268 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/37384/2024	DEBI PRASAD PANI VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	JAJPUR TOWN /475 /2024 () //	
353	D-ABLAPL/37386/2024	SAHADEV KHORA VS STATE OF ODISHA	SURAJ MOHANTY VS	NANDAPUR /5 /2024 () //	
354	D-ABLAPL/37387/2024	KAMALA BADAJENA VS STATE OF ODISHA	BIJAY JENA VS	CHANDAKA P.S. /273 /2024 () //	
355	D-ABLAPL/37389/2024	JAYAKRISHNA SAHU @ JAYAKRUSHNA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /573 /2024 () //	
356	D-ABLAPL/37390/2024	KAMALA BADAJENA VS STATE OF ODISHA	BIJAY JENA VS	CHANDAKA P.S. /272 /2024 () //	
357	D-ABLAPL/37392/2024	NAMITA BISWAL VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /701 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :10/12/2024

SL. NO.	IA NO	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	44/2024	D-WPCRL/28276/2024 WPCRL/119/2024	DILLIP BHOI @ DILLIP KUMAR BHOI-MP	RAMESH CHANDRA SWAIN
2	60/2024	D-CRLLP/35082/2024 -----	SUMITRA DALAI @ SANU-MP	RABINDRA NATH PRUSTY
3	99/2024	D-CRP/13107/2024 CRP/18/2024	JAJATI KESHARI MOHANTY-MP	S.S.RAO
4	100/2024	D-TRPCRL/37395/2024 -----	GOURI SHNKAR MISHRA-MP	SATYABRATA MOHANTY
5	272/2024	D-JCRLA/86/2023 JCRLA/86/2023	SONU SOY-MP	GAUTAM CHARAN ROUT
6	273/2024	D-JCRLA/91/2019 JCRLA/91/2019	KRANTI KU.BURMA-MP	MR.AMIT PRASAD BOSE, PRO BONO
7	280/2024	D-CRLMP/37308/2024 -----	DILLIP KUMAR PATRA-MP	PRATIK DASH
8	419/2024	D-TRP(C)/51525/2024 -----	SAMARESH MISHRA-MP	SUBHADUTTA ROURTRAY
9	420/2024	D-TRP(C)/51626/2024 -----	SNEHALATA GURU-MP	RABINDRANATH PRUSTY
10	421/2024	D-TRP(C)/51632/2024 -----	MEERA RANI PARIDA-MP	BIDESH RANJAN BEHERA
11	433/2024	D-LAA/4/2006 LAA/4/2006	STATE-MP	A.G and A.S.C.
12	434/2024	D-LAA/4/2006 LAA/4/2006	STATE-MP	A.G and A.S.C.
13	435/2024	D-LAA/4/2006 LAA/4/2006	STATE-MP	A.G and A.S.C.
14	436/2024	D-LAA/4/2006 LAA/4/2006	STATE-MP	A.G and A.S.C.
15	437/2024	D-LAA/4/2006 LAA/4/2006	STATE-MP	A.G and A.S.C.
16	438/2024	D-LAA/4/2006 LAA/4/2006	STATE-MP	A.G and A.S.C.
17	439/2024	D-LAA/1/2018 LAA/1/2018	RASABIHARI PATRA-MP	M/S.NIRANJAN PANDA
18	440/2024	D-LAA/1/2018 LAA/1/2018	RASABIHARI PATRA-MP	M/S.NIRANJAN PANDA
19	441/2024	D-LAA/81/2018 LAA/81/2018	UNION OF INDIA-MP	MR. D.R. BHOKTA, MR.PARESH KU.SAHOO,
20	442/2024	D-LAA/81/2018 LAA/81/2018	UNION OF INDIA-MP	MR. D.R. BHOKTA, MR.PARESH KU.SAHOO,
21	443/2024	D-LAA/81/2018 LAA/81/2018	UNION OF INDIA-MP	MR. D.R. BHOKTA, MR.PARESH KU.SAHOO,
22	455/2024	D-RVWPET/51537/2024 -----	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
23	456/2024	D-RVWPET/51537/2024 -----	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
24	457/2024	D-RVWPET/232/2022 RVWPET/232/2022	P.RAJA RAO@P.BENUGOPAL RAO-MP	GOPINATH MISHRA
25	458/2024	D-RVWPET/51616/2024 -----	SEKH MOHAMMAD-MP	DHANANJAYA MUND
26	459/2024	D-RVWPET/51616/2024	SEKH MOHAMMAD-MP	DHANANJAYA MUND

27	460/2024	----- D-RVWPET/51616/2024	SEKH MOHAMMAD-MP	DHANANJAYA MUND
28	461/2024	----- D-RVWPET/51616/2024	SEKH MOHAMMAD-MP	DHANANJAYA MUND
29	462/2024	----- D-RVWPET/51578/2024	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
30	463/2024	----- D-RVWPET/51578/2024	STATE OF ODISHA-MP	SACHIDANANDA NAYAK,A.S.C
31	552/2024	----- D-RPFAM/51494/2024	HUMANSU KUMAR SWAIN-MP	BHARAT JALLI
32	553/2024	----- D-RPFAM/51611/2024	BISWARANJAN BEHERA-MP	ASHOK DAS
33	560/2024	----- D-MATA/49286/2024	KEDARNATH PANDA-MP	BYOMAKESH TRIPATHY
34	622/2024	----- D-CMAPL/37980/2024	SARBESWAR ROUT-MP	SANATAN DAS
35	623/2024	----- D-CMAPL/37980/2024	SARBESWAR ROUT-MP	SANATAN DAS
36	624/2024	----- D-CMAPL/37980/2024	SARBESWAR ROUT-MP	SANATAN DAS
37	625/2024	----- D-CMAPL/51353/2024	RASHMI RANJAN PATRA-MP	HARIPAD MOHANTY
38	626/2024	----- D-CMAPL/21853/2024	DWARIKA DAS PODDAR-MP	DR. BESURA DAS
39	1031/2024	----- D-FAO/51587/2024	D.M., ORIENTAL INSURANCE CO. LTD.,KHURDA-MP	ADAM ALI KHAN
40	1119/2024	----- D-SA/221/1992	STATE-MP	ADDL.GOV.T.ADV.
41	1120/2024	----- D-SA/221/1992	STATE-MP	ADDL.GOV.T.ADV.
42	1121/2024	----- D-SA/221/1992	STATE-MP	ADDL.GOV.T.ADV.
43	1122/2024	----- D-SA/134/1992	SURATHABALA-MP	M/S ALOK KU MOHANTY,S.K.PATNAIKM/S.S.
44	1123/2024	----- D-SA/134/1992	SURATHABALA-MP	M/S ALOK KU MOHANTY,S.K.PATNAIKM/S.S.
45	1124/2024	----- D-SA/134/1992	SURATHABALA-MP	M/S ALOK KU MOHANTY,S.K.PATNAIKM/S.S.
46	1142/2024	----- D-CRLREV/36701/2024	AMIT KUMAR PATNAIK @ MIKU-MP	DEVASHIS PANDA
47	1143/2024	----- D-CRLREV/37337/2024	ARUN KUMAR MOHANTY-MP	DEBA PRASAD DAS
48	1144/2024	----- D-CRLREV/37358/2024	JHARANARANI MOHANTA-MP	SK. ZAFARULLA
49	1146/2024	----- D-CRLREV/37388/2024	KALIA @ KALU CHARAN GOUDA-MP	SANJIB KUMAR BHANJADEO
50	1442/2024	----- D-RSA/159/2018	BIJAYA LAXMI SAHU-MP	
51	1443/2024	----- D-RSA/48309/2024	BISWANATH PANDA-MP	SARBESWAR BEHERA
52	1444/2024	----- D-RSA/51574/2024	PARADEEP MUNICIPALITY, JAGATSINGHPUR-MP	SIDHARTHA MISHRA
53	1445/2024	----- D-RSA/51574/2024	PARADEEP MUNICIPALITY, JAGATSINGHPUR-MP	SIDHARTHA MISHRA
54	1446/2024	----- D-RSA/48784/2024	PRATIMA KISAN-MP	AKSHAYA KUMAR SAHOO
55	1447/2024	----- D-RSA/186/2017	SISINTHI RAMA NARAYAN PATRA-MP	M/S.AJODHYA RANJAN DASH, TUSAR KUMA
56	1448/2024	----- D-RSA/186/2017	SISINTHI RAMA NARAYAN PATRA-MP	M/S.AJODHYA RANJAN DASH
57	1449/2024	----- D-RSA/186/2017	SISINTHI RAMA NARAYAN PATRA-MP	M/S.AJODHYA RANJAN DASH

58	1450/2024	D-RSA/51617/2024 -----	LALIT MOHAN MANGARAJ-MP	UMA CHARAN MISHRA
59	1451/2024	D-RSA/51618/2024 -----	LALIT MOHAN MANGARAJ-MP	UMA CHARAN MISHRA
60	1489/2024	D-CMP/51486/2024 -----	ASST ENGINEER, LIFT IRRIGATION DEPARTMENT, ANKUSIA MP	KUSUMPA KUMAR BARAL
61	1490/2024	D-CMP/51489/2024 -----	ANITA SONAR-MP	DEO KUMAR AJMERIA
62	1491/2024	D-CMP/51547/2024 -----	ORISSA RASHTRABHASA PARISHAD, PURI-MP	BIBEKANANDA BHUYAN
63	1492/2024	D-CMP/1590/2023 CMP/1590/2023	RAM PRASAD PANDA-MP	BIPLABA P.B. BAHALI
64	1493/2024	D-CMP/51573/2024 -----	NARAYAN PRASAD MOHANTY-MP	DAYANANDA MOHAPATRA
65	1494/2024	D-CMP/36347/2024 CMP/930/2024	KANCHANBALA PATRA-MP	PRAKASH CHANDRA DASH
66	1610/2024	D-BLAPL/14520/2024 BLAPL/4969/2024	BUBA @ SRABAN PRADHAN-MP	MANAS KUMAR CHAND
67	1611/2024	D-BLAPL/35521/2024 BLAPL/11921/2024	BIKRAM BEHERA-MP	BAIJAYANTI MOHANTY
68	1612/2024	D-BLAPL/28628/2024 BLAPL/9901/2024	SUNIL KUMAR DAS @ PAPU-MP	SAMARENDRA BAHADUR, M/S. PRANAYAN
69	1613/2024	D-BLAPL/26654/2024 BLAPL/9246/2024	SAROJ KUMAR MISHRA @ SAROJ MISHRA-MP	BITAS KUMAR SWAIN
70	1615/2024	D-BLAPL/33214/2024 BLAPL/11380/2024	PALTU ROY-MP	AKSHAYA KUMAR SAHOO
71	1616/2024	D-BLAPL/34313/2024 BLAPL/11607/2024	SRIKANTA PRADHAN @ BIRANT @ BRAND-MP	BHABANI SANKAR MISHRA
72	1617/2024	D-BLAPL/29390/2024 BLAPL/10002/2024	KOKANA NAHAK-MP	JYOTIRMAYA SAHOO
73	1618/2024	D-BLAPL/19903/2024 BLAPL/6796/2024	KALIM KHAN @ JAGU @ SUKUTA @ PUSHPA-MP	PRATIK DASH
74	2942/2024	D-MACA/50874/2024 -----	D.M.,M/S UNITED INDIA INSURANCE CO.LTD., GANJAM-MP	MAHAPATOSH SINHA
75	2943/2024	D-MACA/49169/2024 -----	SASMITA BAG-MP	KAPILA CHARAN NAYAK
76	2944/2024	D-MACA/51526/2024 -----	BIPUL BIHARI SIKDAR-MP	DHANANJAYA MUND
77	2945/2024	D-MACA/47029/2024 -----	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., BALANGIR-MP	BEHARU KUMAR
78	2946/2024	D-MACA/47718/2024 -----	D.M.,M/S ORIENTAL INSURANCE CO.LTD.,GANJAM-MP	IFDAM ALI KHAN
79	2947/2024	D-MACA/51591/2024 -----	D.M.,CHOLA MS GENRAL INSURANCE CO. LTD., KHURDA-MP	ADAMALI KHAN
80	2948/2024	D-MACA/51594/2024 -----	ORIENTAL INSURANCE CO.LTD., BALANGIR-MP	RIMJHIMBALA PATI
81	2949/2024	D-MACA/51599/2024 -----	ORIENTAL INSURANCE CO.LTD., BALANGIR-MP	RIMJHIMBALA PATI
82	3185/2024	D-CRLA/444/2015 CRLA/444/2015	MAHESWAR SINGH-MP	M/S.RAJENDRA N.ROUT
83	3186/2024	D-CRLA/27151/2024 CRLA/921/2024	KIRAN@AYUSH JAGAT-MP	DEEPALI MAHAPATRA
84	3187/2024	D-CRLA/27151/2024 CRLA/921/2024	KIRAN@AYUSH JAGAT-MP	DEEPALI MAHAPATRA
85	3188/2024	D-CRLA/37219/2024 -----	PAPU SETHI-MP	SOUBHAGYA KUMAR DASH
86	3189/2024	D-CRLA/37219/2024 -----	PAPU SETHI-MP	SOUBHAGYA KUMAR DASH
87	3190/2024	D-CRLA/37219/2024 -----	PAPU SETHI-MP	SOUBHAGYA KUMAR DASH
88	3191/2024	D-CRLA/37259/2024 -----	PRIYABRATA GARNAIK-MP	AKASH BHUYAN
89	3192/2024	D-CRLA/37215/2024	MANTU@SUSANTA KUMAR NAIK-MP	PARTHA SARATHI DAS

90	3193/2024	----- D-CRLA/37215/2024	MANTU@SUSANTA KUMAR NAIK-MP	PARTHA SARATHI DAS
91	3194/2024	----- D-CRLA/36715/2024 CRLA/1257/2024	PRIYADARSHINI AMRITA PANDA-MP	BASUDEV PUJARI
92	3195/2024	D-CRLA/18312/2024 CRLA/613/2024	MOHD. RIJVAN-MP	BHABANI SHANKAR DASPARIDA
93	3196/2024	D-CRLA/34658/2024	BICHITRA BENIA-MP	GOUTAM KUMAR ROUTRAY
94	3197/2024	----- D-CRLA/34658/2024	BICHITRA BENIA-MP	GOUTAM KUMAR ROUTRAY
95	3198/2024	----- D-CRLA/34658/2024	BICHITRA BENIA-MP	GOUTAM KUMAR ROUTRAY
96	3199/2024	----- D-CRLA/37311/2024	KAILASH CHANDRA SAHU-MP	BISWAJIT MOHANTY
97	3200/2024	D-CRLA/553/2023 CRLA/553/2023	CHHOTU@SK.JAMIR-MP	AMULYA RATNA PANDA
98	3201/2024	D-CRLA/37331/2024	LITUN RANA-MP	PARTHA SARATHI DAS
99	3202/2024	----- D-CRLA/37331/2024	LITUN RANA-MP	PARTHA SARATHI DAS
100	3203/2024	D-CRLA/179/2014 CRLA/179/2014	MRUTYUNJAY PATRA-MP	M/S.PRAVASH CH.JENA
101	3204/2024	D-CRLA/98/2018 CRLA/98/2018	MITHUN BHOI-MP	
102	3205/2024	D-CRLA/98/2018 CRLA/98/2018	MITHUN BHOI-MP	M/S.BIBEKANANDA BAISAKH M/S.SAMBIT S
103	3272/2024	D-CRLMC/31766/2024	SRIRANJAN PATNAIK-MP	PRASANTA KUMAR PRADHAN
104	3273/2024	----- D-CRLMC/37238/2024	BATUA JENA @ GYANARANJAN JENA-MP	SUSANTA KUMAR BARAL
105	3274/2024	----- D-CRLMC/37239/2024	MAMATA BEJ @ MAMATA DAS-MP	BIPLABA P.B. BAHALI
106	3275/2024	----- D-CRLMC/37260/2024	PRATAP KUMAR JENA-MP	BIBHU PRASAD DAS
107	3276/2024	----- D-CRLMC/37274/2024	DHRUB CHARAN MOHANTY-MP	SARADA PRASANNA SARANGI
108	3277/2024	D-CRLMC/5153/2024 CRLMC/498/2024	CHANDAN PADHY@PADHI-MP	BISWA KUMAR MISHRA
109	3278/2024	D-CRLMC/37243/2024	DR HARINDER SINGH-MP	JAGJIT SINGH CHHABRA
110	3279/2024	----- D-CRLMC/37280/2024	SUBHANKAR BAL-MP	MAMTA TRIPATHY
111	3280/2024	D-CRLMC/621/2024 CRLMC/31/2024	SARAT KUMAR BAG-MP	SUNIL KUMAR PANDA
112	3281/2024	D-CRLMC/619/2024 CRLMC/32/2024	SARAT KUMAR BAG-MP	SUNIL KUMAR PANDA
113	3282/2024	D-CRLMC/617/2024 CRLMC/154/2024	SARAT KUMAR BAG-MP	SUNIL KUMAR PANDA
114	3283/2024	D-CRLMC/615/2024 CRLMC/153/2024	SARAT KUMAR BAG-MP	SUNIL KUMAR PANDA
115	3284/2024	D-CRLMC/37299/2024	M/S. SREE RAM MEDICAL HALL, SONEPUR-MP	JUGALA KISHORE PANDA
116	3285/2024	----- D-CRLMC/37322/2024	KEDAR SAHU-MP	AKSHAYA KUMAR SAHOO
117	3286/2024	D-CRLMC/37342/2024 CRLMC/4696/2024	RAJENDRA KUMAR MOHAPATRA-MP	AKASH BHUYAN
118	3287/2024	D-CRLMC/37348/2024	DHRUBA CHARAN MALLIK-MP	ASHOK DAS
119	3288/2024	----- D-CRLMC/34202/2024	SASMITA SETHY-MP	RABINDRA NATH PRUSTY
120	3289/2024	----- D-CRLMC/37368/2024	JOGENDRA MOHAPATRA-MP	ABHILASH MISHRA

121	3290/2024	D-CRLMC/37369/2024 -----	SK. RAFIK-MP	JYOTIRMAYA SAHOO
122	3292/2024	D-CRLMC/36864/2024 -----	SANTOSH NATH @ PRAVAS NATH-MP	PRAKASH CHANDRA DASH
123	3293/2024	D-CRLMC/5249/2023 CRLMC/5249/2023	JINDAL INDIA THERMAL POWER LIMITED, NEW DELHI-MP	ANUPAJIT MOHANTY, ASOK MOHANTY
124	3294/2024	D-CRLMC/37380/2024 -----	KAMALAKANTA DWIVEDY-MP	KAJAL SAHOO
125	8569/2024	D-WA/51484/2024 -----	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
126	8570/2024	D-WA/51484/2024 -----	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
127	8571/2024	D-WA/51485/2024 -----	STATE OF ODISHA-MP	SANJIB SWAIN,A.G.A
128	8572/2024	D-WA/51485/2024 -----	STATE OF ODISHA-MP	SANJIB SWAIN,A.G.A
129	8573/2024	D-WA/51485/2024 -----	STATE OF ODISHA-MP	SANJIB SWAIN,A.G.A
130	8574/2024	D-WA/262/2019 WA/262/2019	STATE BANK OF INDIA-MP	AMBIKA PRASAD MISHRA
131	8575/2024	D-WA/51553/2024 -----	DR. RAKESH KUMAR LUDAM-MP	AVIJIT MISHRA
132	8576/2024	D-WA/51553/2024 -----	DR. RAKESH KUMAR LUDAM-MP	AVIJIT MISHRA
133	8577/2024	D-WA/51560/2024 -----	RANJAN KUMAR SAHOO-MP	ADV.
134	8578/2024	D-WA/20/2016 WA/20/2016	EXE.ENGNR.ELECTRICAL-MP	M/S.PRADIPT A KU.MOHANTY
135	8579/2024	D-WA/51608/2024 -----	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
136	8580/2024	D-WA/51608/2024 -----	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
137	8581/2024	D-WA/51614/2024 -----	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
138	8582/2024	D-WA/51614/2024 -----	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
139	8583/2024	D-WA/51614/2024 -----	STATE OF ODISHA-MP	SASWAT DAS, A.G.A
140	8584/2024	D-WA/46919/2024 -----	SRITAM DAS-MP	LALIT KUMAR MAHARANA
141	16729/2024	D-WP(C)/51476/2024 -----	M/S MANYZONE TRADING COMPANY-MP	MADHAB LAL AGARWAL
142	16730/2024	D-WP(C)/37117/2024 WP(C)/21899/2024	PRANITA SAHU-MP	
143	16731/2024	D-WP(C)/51477/2024 -----	M/S. SWASTIK ENTERPRISES, CUTTACK-MP	MADHAB LAL AGARWAL
144	16732/2024	D-WP(C)/42601/2024 WP(C)/24960/2024	MUKESH BHOI-MP	BHABANI SHANKAR RAYAGURU
145	16733/2024	D-WP(C)/18677/2023 WP(C)/18677/2023	ZONAL MANAGER, UCO BANK, BALASORE-MP	SUBRAT MISHRA
146	16734/2024	D-WP(C)/18507/2023 WP(C)/18507/2023	ZONAL MANAGER, UCO BANK, BALASORE-MP	SUBRAT MISRA
147	16735/2024	D-WP(C)/51478/2024 -----	M/S. ARYAN ENTERPRISES, CUTTACK-MP	MADHAB LAL AGARWAL
148	16736/2024	D-WP(C)/51500/2024 WP(C)/31239/2024	JITENDRIYA KISHAN-MP	MANOJA KUMAR KHUNTIA
149	16737/2024	D-WP(C)/40222/2021 WP(C)/40222/2021	KAILASH CHANDRA MALLICK-MP	AGASTI KANUNGO
150	16739/2024	D-WP(C)/51501/2024 -----	BONDILI RAMU-MP	AGASTI KANUNGO
151	16740/2024	D-WP(C)/45245/2024 WP(C)/26590/2024	M/S.ADARSH ENTERPRISES, HYDERABAD-MP	SAIBRATA RATH, MR. PRAFULLA KUMAR R
152	16741/2024	D-WP(C)/51506/2024	ARUNA SAHU-MP	SATYABADI MANTRY

153	16743/2024	D-WP(C)/51509/2024	SATYABHAMA DEVI WELFARE TRUST-MP	GOPINATH MISHRA
154	16744/2024	D-WP(C)/51511/2024	MANOJ PRASAD PATRO-MP	UMESH CHANDRA MOHANTY
155	16745/2024	D-WP(C)/24385/2017 WP(C)/24385/2017	ISWAR CHANDRA MOHANTY-MP	M/S.PRADEEP KUMAR KHUNTIA
156	16746/2024	D-WP(C)/34327/2024 WP(C)/21849/2024	M/S AJAY KUMAR SHARMA, JHARSUGUDA-MP	ITISHREE TRIPATHY
157	16747/2024	D-WP(C)/47397/2024 WP(C)/28994/2024	NIRMAL KUMAR SWAIN-MP	UMESH CHANDRA BEHURA
158	16748/2024	D-WP(C)/38683/2024 WP(C)/24420/2024	M/S. MAA DURGA CONSTRUCTIONS, JHARSUGUDA-MP	ITISHREE TRIPATHY
159	16749/2024	D-WP(C)/49802/2024 WP(C)/29875/2024	M/S. KALINGA WARRIOR, CUTTACK-MP	PRABODHA CHANDRA NAYAK
160	16750/2024	D-WP(C)/4076/2024 WP(C)/2411/2024	AJIT KUMAR PRADHAN-MP	SRINIVAS MOHANTY
161	16751/2024	D-WP(C)/43078/2023 WP(C)/43078/2023	SAROJINI DASH @ MISHRA-MP	DILLIP KUMAR MOHAPATRA
162	16752/2024	D-WP(C)/43085/2023 WP(C)/43085/2023	SAROJINI DASH @ MISHRA-MP	DILLIP KUMAR MOHAPATRA
163	16754/2024	D-WP(C)/51528/2024	SIMANCHALA MISHRA-MP	PRASANTA KUMAR NANDA
164	16755/2024	D-WP(C)/51530/2024	JAYANTI JENA-MP	KISHORE KUMAR MISHRA
165	16756/2024	D-WP(C)/51533/2024	MAHANADI COALFIELDS LTD, SAMBALPUR-MP	HARIPAD MOHANTY
166	16757/2024	D-WP(C)/51515/2024	SANJAY SARKAR-MP	SARBESWAR SAHOO
167	16758/2024	D-WP(C)/51543/2024	BRAJA KISHORE NAYAK-MP	SUBHADUTTA ROURAY
168	16759/2024	D-WP(C)/51544/2024	DUARI PATRA-MP	BIBHUTI BHUSAN PANDA
169	16760/2024	D-WP(C)/51558/2024	BASISTHA KUMAR PRAHARAJ-MP	HRUDANANDA MOHAPATRA
170	16761/2024	D-WP(C)/51561/2024 WP(C)/31293/2024	KAILASH CHANDRA SAHOO-MP	SPANDAN SRICHANDAN
171	16762/2024	D-WP(C)/51565/2024	HARIHARA KATA-MP	AJIT KUMAR ROUT
172	16763/2024	D-WP(C)/40391/2024 WP(C)/23676/2024	LINGARAJ DAS-MP	SWAPNIL ROY
173	16764/2024	D-WP(C)/51570/2024	KENDRAPARA AUTONOMOUS COLLEGE, KENDRAPARA-MP	ANUPYA MISHRA
174	16765/2024	D-WP(C)/51579/2024	DEBASIS MISHRA-MP	ADHIRAJ MOHANTY
175	16766/2024	D-WP(C)/51566/2024	RAYAGADA COLLEGE, RAYAGADA-MP	JAGAMOHAN PATTANAIK
176	16767/2024	D-WP(C)/51593/2024	M/S INDEX ENTERPRISES, ROURKELA-MP	PRAKASH RANJAN BARIK
177	16768/2024	D-WP(C)/51609/2024	PRIYADARSHINI AMRITA PANDA-MP	BASUDEV PUJARI
178	16769/2024	D-WP(C)/2063/2024 WP(C)/1606/2024	DILLIP KUMAR GHOSH-MP	GYANESWAR SATPATHY
179	16770/2024	D-WP(C)/51620/2024	M/S. ARKITECHNO CONSULTANTS (INDIA) PVT. LTD.	ABHIRAM DASH
180	16771/2024	D-WP(C)/51622/2024	SULOCHANA PATTANAYAK-MP	ANUP NARAYAN MOHANTY
181	16772/2024	D-WP(C)/51625/2024	MADAN SINGH @ MADAN BAHADUR SINGH-MP	SHASHI BHUSAN JENA
182	16773/2024	D-WP(C)/50577/2024	PRABHUDATTA MOHAPATRA-MP	ANIMESH SINGH
183	16774/2024	D-WP(C)/34474/2023 WP(C)/34474/2023	AKSHYA KUMAR SATPATHY-MP	MALAYA KUMAR MISHRA

184	16775/2024	D-WP(C)/10454/2016 WP(C)/10454/2016	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
185	16776/2024	D-WP(C)/11775/2011 WP(C)/11775/2011	JINDAL INDIA THERMAL-MP	M/S.SATYAJIT MOHANTY
186	16777/2024	D-WP(C)/14306/2015 WP(C)/14306/2015	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
187	16778/2024	D-WP(C)/3157/2017 WP(C)/3157/2017	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
188	16779/2024	D-WP(C)/51636/2024 -----	PREMA MANJARI NAYAK-MP	SASWATI MOHAPATRA
189	16780/2024	D-WP(C)/51606/2024 -----	BRAJA SUNDAR DAS-MP	KSHIROD KUMAR SAHOO
190	16781/2024	D-WP(C)/51641/2024 -----	RASHMI PRAVA SAHOO-MP	AJIT KUMAR MOHANTY
191	16782/2024	D-WP(C)/23374/2024 WP(C)/14986/2024	SUBHASHREE PRIYADARSHINI SETHY-MP	SHRADHASHREE ROUSTRAY
192	16783/2024	D-WP(C)/10068/2024 WP(C)/5580/2024	SURENDRANATH PANDA-MP	SURENDRANATH PANDA(In Person)
193	16784/2024	D-WP(C)/47397/2024 WP(C)/28994/2024	NIRMAL KUMAR SWAIN-MP	(MR.CHOUDHURY SATYAJIT MISHRA (SR.S.C
194	16785/2024	D-WP(C)/51645/2024 -----	M/S. SHRI KALYANJI INFRACON-MP	ASIT KUMAR DASH
195	16786/2024	D-WP(C)/51646/2024 -----	SITARAM SAHU-MP	BINAYA KUMAR MOHANTY
196	16787/2024	D-WP(C)/40054/2024 WP(C)/23457/2024	JANAKAR PATRA-MP	ABHIRAM SWAIN